

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1188
ANSWERED ON 10/03/2025**

AMRUT 2.0 IMPLIMENTATION IN ANDHRA PRADESH

1188. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the progress made in implementing the Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) in Andhra Pradesh;
- (b) the extent of rejuvenation and recycling of water bodies it has achieved;
- (c) the details on the double entry accounting system envisaged under the scheme; and
- (d) the Central funding and additional assistance granted through this scheme for Andhra Pradesh during the year 2024-25?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 in all Urban Local Bodies (ULBs)/ cities. Under AMRUT 2.0, States/UTs are empowered to select, prioritise, design, implement and monitor the projects within the broad framework of Mission guidelines. So far, under AMRUT 2.0 a total of 552 projects worth ₹8,517.69 crore (including Operations & Maintenance cost) have been approved by MoHUA in Andhra Pradesh which includes 269 water supply projects worth ₹5,268.19 crore, 87 sewerage and septage management projects worth ₹ 2,727.46 crore and 196 water body rejuvenation projects worth ₹ 522.04 crore. As reported by the State, contracts have been awarded for 250 projects worth ₹2,637.71 crore out of which 68 projects worth ₹140.22 crore have been completed so far.

(b) In the state of Andhra Pradesh, 196 water body rejuvenation projects worth ₹ 522.04 have been approved under AMRUT 2.0. As reported by the State, contracts have been awarded for 90 projects worth ₹127.72 crore, out of which 50 projects worth ₹59.75 have been completed.

(c) Under AMRUT 2.0 Mission, augmenting double entry accounting system is covered under incentive-based reforms of the Mission. ULBs are encouraged to adopt double entry accounting system and obtaining audit certificate for the same. As informed by the State of Andhra Pradesh, the State Government has developed Andhra Pradesh Municipal Accounts Manual (APMAM) and issued orders in the year 2007 to implement Double Entry system of Accounting in all ULBs. At present, all ULBs in the State are preparing and finalizing their Annual Accounts under Double Entry System of Accounting only.

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(d) Under AMRUT 2.0, ₹2,948 crore have been allocated to the State of Andhra Pradesh for AMRUT 2.0 projects. So far, ₹589.55 crore has been released to the State of Andhra Pradesh for projects under AMRUT 2.0. Funds for the projects are released to the States in instalments depending upon utilisation of funds already released, progress of the works and as per AMRUT 2.0 operational guidelines. The state is yet to claim funds for projects in Financial Year 2024-25.
